

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
155/16	226/17	Hearing	391 / 394	Pennar Hotels & Resorts Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&



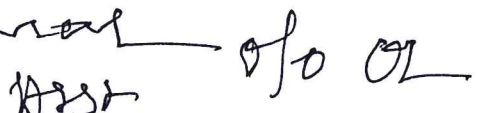
PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


(Petitioner)


Respondent)

1. PERIKAL K. ARJUN Adv. for Petitioner 
2. KAVITHA. H.C. 9844076145 for ROC. 
(PRAKASHA. H.C.)
- 3) Vasanth Kumar Asst. o/o OL 

Heard counsel for Petitioner. Counsel for ROC is present. Heard him. Assistant from OL office is present. Heard him.

For consideration posted to 20.03.2017.


MEMBER (J)


MEMBER (T)